

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS & SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA  
STARRED QUESTION NO. \*150  
ANSWERED ON 10.03.2025**

**Swimming Pool at Stadia Complex, Machilipatnam**

**\*150. Shri Balashowry Vallabhaneni:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether the proposal for construction of swimming pool at Stadia Complex, Machilipatnam in Krishna district of Andhra Pradesh with an estimated cost of Rs. 5 crore has not been considered;**
- (b) if so, the details thereof and the reasons therefor;**
- (c) whether the Government has any plan to reconsider the proposal; and**
- (d) if so, the details thereof and if not, the reasons therefor?**

**ANSWER  
THE MINISTER OF YOUTH AFFAIRS & SPORTS  
{ DR. MANSUKH MANDAVIYA }**

- (a) to (d) A statement is laid on the Table of the House.**

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. \*150 TO BE ANSWERED ON 10.03.2025 REGARDING “SWIMMING POOL AT STADIA COMPLEX, MACHILIPATNAM” ASKED BY SHRI BALASHOWRY VALLABHANENI, HON’BLE MEMBER OF LOK SABHA.**

**(a) to (d) ‘Sports’ being a State subject, the responsibility of development of sports, including construction of swimming pool, rests primarily with the respective State/Union Territory Governments. The Union Government only supplements their efforts by bridging critical gaps. One proposal, namely, Construction of Swimming pool (50m X 25m) with Water Purifier at Krishna University, Machilipatnam, Krishna District, Andhra Pradesh, has been received under the Khelo India Scheme. The proposals received from the State/UT Governments and other eligible entities are considered for financial support, subject to their completeness, technical feasibility and availability of funds under the Scheme.**

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